

**GOVERNMENT OF INDIA  
STEEL  
LOK SABHA**

UNSTARRED QUESTION NO:252  
ANSWERED ON:25.07.2000  
REVIVAL OF STEEL SECTOR  
DALPAT SINGH PARASTE;JAYABEN B. THAKKAR

**Will the Minister of STEEL be pleased to state:**

- (a) whether the Government have lashed out the loss-making Steel Authority of India for delay in implementation of restructuring its package and expenditure including perks and foreign travel;
- (b) if so, the details thereof; and
- (c) the details of fresh efforts made by the Government to streamline the functioning and revival of Steel sector ?

**Answer**

MINISTER OF STATE FOR STEEL (SHRI BRAJA KISHORE TRIPATHY)

- (a) No, Sir.
- (b) Does not arise.
- (c) As a result of the revival package suggested by the Ministry of Steel and the Working Group on Iron and Steel the following action has been taken :
  - i) Peak rate of custom duty has not been reduced further in the Budget of 2000-01 in view of the demand slow down.
  - ii) Reduction of custom duty on some of the raw materials like ferro nickel, nickel oxide sinter/charged nickel and some refractory raw materials.
  - iii) Withdrawal of excise duty on stockyard and distribution charges.
  - iv) Advalorem excise duty on all steel items.
  - v) Anti dumping duty levied on HR Coils imported from Ukraine and Russia.
  - vi) Rationalisation of DEPB rates.
  - vii) Exemption from payment of anti dumping duty on import of Chinese coke by Pig Iron Manufacturers.

As a result of the above and with the firming up of the international prices, the iron and steel sector has started showing signs of revival in the current year.